

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 80 of 2020

In the matter of :

GuruKripa Ayurvedic Heritage Pvt. Ltd. ...Appellant

Vs.

K Balagangadharan & Ors.Respondents

Present:

For Appellants: Mr. K. Parameshwar, Advocate

**For Respondents: Mr. Vinod V, Advocate, Mr. Mohan Pullickkal
Advocate for R-1,3 to 6.**

Mr. Saiby Jose Kidangoor, Advocate.

With

Company Appeal (AT) No. 81 of 2020

In the matter of :

Aruna Unnikrishanan & Anr.Appellants

Vs.

K Balagangadharan & Ors.Respondents

Present:

For Appellants: Mr. Saiby Jose Kidangoor, Advocate

**For Respondents: Mr. Mohan Pullickkal, Advocate.
Mr. Vindo.V, Advocate for R-9,10,11.**

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ORDER

(Through Virtual Mode)

04.09.2020: Let the Appeals be fixed along with Company Appeal (AT) No. 129 of 2020 on **7th October, 2020.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

sr/nn

Company Appeal (AT) Nos. 80,81 of 2020